OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

OMEGA INTERACTIVE TECHNOLOGIES LIMITED

(CIN: L67120MH1994PLC077214)

There has been no competitive bid to this Offer.

Open Offer as per the procedure along with other details.

Any other material changes from the date of PA: Nil

Publication of Detailed Public Statement in

Submission of Detailed Public Statement to

Receipt of comments from SEBI on draft

Date by which letter of offer be dispatched

Comments from Committee of Independent

Advertisement of Schedule of activities for open

offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock **Exchange and Target Company** Date of Opening of the Offer

Payment of consideration for the acquired shares

Last date for revising the Offer Price

Directors of Target Company

Date of Closure of the Offer

LOF

Final report from Merchant Banker

Last date of filing draft letter of offer with SEBI

on 07th December, 2022.

incorporated in the LOF.

Schedule of Activities: Activity

Public Announcement

BSE, Target Company & SEBI

Last date for a Competing offer

newspapers

letter of offer Identified date*

to the shareholders

on plain paper as per below details:

("OITL" / "TARGET COMPANY" "TC")

Registered Office: 402, 4" Floor, Vaastu Darshan, "B" Wing, Azad Road, Andheri (East),
Mumbai 400 069, Maharashtra | Phone No. +91-22-6191 9200;

Email id: omegainteractive.technologies@gmail.com; Website: www.omegainteractive.net

This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Jayesh Amratlal Shah (hereinafter referred to as "the Acquirer") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition

of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") for the acquisition up to 1,30,000 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions) and Mumbai Lakshadeep -Marathi Daily (Mumbai edition) on 11th October, 2022.

The Offer Price is Rs. 20/- (Rupees Twenty Only) per equity share payable in cash ("Offer Price").

Committee of Independent Directors ("IDC") of the Target Company are of the opinion that the Offer Price of Rs. 20/-(Rupees Twenty Only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code

and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 12th December, 2022.

The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed

Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply

Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the

In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 17th October, 2022. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR/RAC2/P/OW/59602/2022 dated 28th November, 2022 which have been

Original Date

03.10.2022

11.10.2022

11.10.2022

18.10.2022

03.11.2022

11.11.2022

15.11.2022

22.11.2022

29.11.2022

28.11.2022

29.11.2022

30 11 2022

13.12.2022

27.12.2022

03.01.2023

Original Day

Monday

Tuesday

Tuesday

Tuesday

Thursday

Friday

Tuesday

Tuesday

Tuesday

Monday

Tuesday

Wednesday

Tuesday

Tuesday

Tuesday

Revised Date

03.10.2022

11 10 2022

11.10.2022

17.10.2022

03.11.2022

28.11.2022

30.11.2022

07.12.2022

13.12.2022

12.12.2022

13.12.2022

14 12 2022

27.12.2022

10.01.2023

17.01.2023

Revised Day

Monday

Tuesday

Tuesday

Monday

Thursday

Monday

Wednesday

Wednesday

Tuesday

Monday

Tuesday

Wednesday

Tuesday

Tuesday

Tuesday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirer, Promoters and Sellers) are eligible to participate in the Offer any time before the closure of the Offer. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER MR. JAYESH AMRATLAL SHAH

Navigant

NAVIGANT CORPORATE ADVISORS LIMITED 423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road,

Andheri (East), Mumbai - 400 059. Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com Website: www.navigantcorp.com SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani

Date: December 12, 2022

Place: Mumbai